

JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION NO. 398 OF 1997

Applicant(s) Bhaskar Ram

Respondent(s) UOI & Jhs

Advocate for
Applicant(s).

Advocate for
Respondent(s)

Notes of the Registry

Orders of the Tribunal:

14. 3. 98

Mr. J.K. Kaushek, Counsel for the applicant.

Heard.

The counsel for the applicant seeks permission to withdraw this OA. Permission to withdraw it is granted. The OA stands dismissed as withdrawn.

Gopal Singh
Adm. Member.

Gopal Krishna
Vice Chairman

R/C 6/2/19
24/5/19
20/5/19

Copy of
order with
DA position
Sent to
R1 & R2
fby Reg
AD Viale
N 123 to RY
dt 29-3-98

2/13/98

Part II and III destroyed
in my presence, on 8-4-2004
under the supervision of
section officer () as per
order dated 22/12/2003.

Section officer (Record)